NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2026

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8323 of 2026 in Comp. App. (AT) No. ___ of 2026	Arzoo.Com (India) Pvt. Ltd. & Ors. Vs. Yogesh Patel & Anr.	Shruti Munjal
2.	I.A. No. 8325 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bernard John Vs. State Bank of India and Anr.	Deepali Garhewal
3.	I.A. No. 8326 of 2026 in Comp. App. (AT) No. ___ of 2026	Navinchandra Dayalal Vadalia Vs. Prabhat Solvent Extraction Industries Pvt. Ltd. & Ors.	Navinchandra Dayalal Vadalia- In-Person
4.	I.A. No. 8327 of 2026 in Comp. App. (AT) No. ___ of 2026	Deepak Pachauri Vs. Chinmay Dangayach & Ors.	Ayush Kashyap
5.	I.A. No. 8328 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Omkara Assets Reconstruction Private Limited Through Its Authorized Representative Vs. Ritu Jankiprasad Shah & Anr.	Abhishek Anand
6.	I.A. No. 8335 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Venkatachalam Subramania Iyer Vs. Trasolution India Incorporation & 4 Ors.	Venkat Subramanian Krishnan
7.	I.A. No. 8350 of 2026 in Comp. App. (AT) No. ___ of 2026	Dr. Kedarnath Panda & Ors. Vs. Institute of Gastro Kidney Care Private Limited & Ors.	Iswar Mohapatra

8.	I.A. No. 8361 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employees Provident Fund Organisation Howrah Vs. Kanakabha Ray Resolution Professional of Super Forging & Steels Limited	Kaushal Gautam
9.	I.A. No. 8365 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Indian Bank Vs. Neha Bhasin	Aditya S. Mishra
10.	I.A. No. 8370 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Indian Bank Vs. Neha Bhasin	Aditya S. Mishra
11.	I.A. No. 8373 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ravi Sethia, Resolution Professional of Future Lifestyle Fashions Limited Vs. Pratik Vadwala	Anant Shankar Tripathi
12.	I.A. No. 8374 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Kishan Gopal Somani, Erstwhile Liquidator Vs. Small Industries Development Bank of India & Ors.	Devashish Chauhan

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Assistant Registrar